F. Sahoo Vrs. UOI

Admission Sl. No. 8 O.A. No. 260/00246 of 2015

Order dated: 08.05.2015

CORAM HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

Heard Mr. M.P.J.Ray, Ld. Counsel for the applicant, and Mr. M.R.Mohanty, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents.

After hearing Ld. Counsels for both the sides in extenso, Mr. M.P.J.Ray, Ld. Counsel for the applicant, prays to withdraw this O.A. Prayer is allowed.

Accordingly, the O.A. is disposed of being withdrawn.

MEMBER(Judl.)

RK